

**HIGH COURT OF JAMMU AND KASHMIR  
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

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**O R D E R**

No: 943 Dated: 20/10/2018

Sanction is hereby accorded to the grant of 10 days earned leave w.e.f. 01-11-2018 to 10-11-2018 in favour of Ms. Rajni Sharma, Sub-Judge, Nowshera with permission to leave the station.

Furthermore, Ms. Arti Mohan, Sub-Judge (LRP) High Court Wing, Jammu is posted as Sub-Judge, Nowshera as a stop gap arrangement till such time the officer resumes her duties.

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 41593-97/S Dated: 20/10/2018

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Administrative Judge District, Rajouri for information of His Lordship.
3. Registrar Judicial, High Court of J&K, Jammu for information and n/a.
4. Principal District & Sessions Judge, Rajouri for information.
5. Ms. Arti Mohan, Sub-Judge(LRP) High Court of J&K, Jammu for information and n/a.
6. Ms. Rajni Sharma, Sub-Judge, Nowshera for information.
7. CPC, e-Courts High Court of J&K, Srinagar with the request to upload the same on the official website of J&K High Court for information of all concerned.

Registrar General